

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-93/1998/1665/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati the <sup>1<sup>st</sup></sup> <sup>March</sup> February, 2023.

Sub: **Casual leave and restricted holiday.**

Ref:- Your letter No. FC/Sil/2023/213 dated the 27.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.04.2023 and permission to avail Restricted holiday on 19.04.2023, with station leave permission, from the evening of 12.04.2023 till the morning of 27.02.2023**, has been granted. The Counsellor, Family Court, Cachar, Silchar, in his absence the Chief Judicial Magistrate, Cachar, Silchar and in his absence the in-charge CJM, Cachar, Silchar shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-93/1998/1666/A, dated** , 01-03-2023

Copy to:

✓. The Project Manager, Gauhati High Court, Guwahati.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*